

from 1954 to 1964. During his long journalistic career, Shri Nayyar worked with various news agencies and media organizations in India and abroad. He also served as Professor Emeritus in the Department of Civics and Politics, Poona College, Bombay University. Shri Nayyar also served as the India's High Commissioner to the United Kingdom in 1990. Shri Kuldip Nayyar was a Nominated Member of this House, from August, 1997 to August, 2003.

Shri Hukmdeo Narayan Yadav started his legislative career as a Member of the Bihar Legislative Assembly in the year 1967 and is presently a sitting Member of the Sixteenth Lok Sabha. Shri Yadav served as a Member of this House, from 1980 to 1986. In his long political career he has occupied several important portfolios in the Union Council of Ministers. He was also conferred the Outstanding Parliamentarian Award for the year 2014.

Sardar Sukhdev Singh Dhindsa started his legislative career as a Member of Punjab Legislative Assembly in the year 1972 and remained a Member of that Assembly for three more terms. He has served as a Minister in the Government of Punjab holding various portfolios. In 2004, he was elected as a Member of the Fourteenth Lok Sabha. He had served as a Cabinet Minister holding the portfolios of Urban Employment and Poverty Alleviation, Youth Affairs and Sports, Chemical and Fertilizers, and Mines in the Union Council of Ministers. Sardar Dhindsayji became a Member of this House for the first time in 1998. He was re-elected to this House in 2010 and 2016. He has also been a Founding Trustee and President of several charitable trusts.

Sardar Sukhdev Singh Dhindsa's long and illustrious career with vast administrative as well as legislative experience stands testimony to his solemn dedication to public service and Indian polity. We are happy to be benefitted by his wisdom and experience as a sitting Member of this House.

On behalf of the whole House and my own behalf, I place on record our appreciation for the great services rendered by Shri Pranab Mukherjee, Late Shri Nanaji Deshmukh, Late Shri Kuldip Nayyar, Shri Hukmdeo Narayan Yadav and Sardar Sukhdev Singh Dhindsa in their respective fields.

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#### PAPERS LAID ON THE TABLE

MR. CHAIRMAN : Now, Papers to be laid on the Table.

- I. **Notifications of the Ministry of Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy (AYUSH)**
- II. **Report and Accounts (2017-18) of the CCRAS, New Delhi and related papers**

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) (SHRI SHRIPAD YASSO NAIK): Sir, I lay on the Table—

I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy (AYUSH), under sub-section (2) of Section 36 of the Indian Medicine Central Council Act, 1970:—

- (1) F. No. 4-90/2018-P.G. Regulation (Ayurved), dated the 10th December, 2018, publishing the Indian Medicine Central Council (Post Graduate Ayurveda Education) Amendment Regulations, 2018.
- (2) F. No. 11-77/2018-Unani (P.G. Regulation), dated the 10th December, 2018, publishing the Indian Medicine Central Council (Post Graduate Unani Medical Education) Amendment Regulations, 2018.
- (3) F. No. 24-14/2018-(UG Regulation), dated the 10th December, 2018, publishing the Indian Medicine Central Council (Minimum Standards of Education in Indian Medicine) Amendment Regulations, 2018.
- (4) F. No. 18-12/2018. Sidha (Syllabus PG), dated the 10th December, 2018, publishing the Indian Medicine Central Council (Post- graduate Siddha Education) Amendment Regulations, 2018.

[Placed in Library. For (1) to (4) See No. L.T. 10816/16/19]

II. A copy each (in English and Hindi) of the following papers:—

- (a) Annual Report of the Central Council for Research in Ayurvedic Sciences (CCRAS), New Delhi, the year 2017-18.
- (b) Annual Accounts of the Central Council for Research in Ayurvedic Sciences (CCRAS), New Delhi, for the year 2017-18, and the Audit Report thereon.
- (c) Review by Government on the working of the above Council.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. See No. L.T. 10817/16/19]

**I. Notifications of the Ministry of Finance.**

**II. Reports and Accounts (2017-18) of the SIDBI, Lucknow and the NHB, New Delhi and related papers**